

SHRI JYOTIRMOY BOSU: In regard to this Man and Machine partnership, Sir, I regret to say, the Railway Management has miserably failed to make the best use of both. They have utterly and miserably failed—that is all that I wanted to say. And look at the top. Look at the upgradation of posts. You will see how top-heavy they are there. That is there on the one hand. On the other hand you resort to abolition of posts at the lower levels, at the level of the small fry. You constitute a Parliamentary Committee to examine all this. Sir, they are taking action against the employees. That you can very readily do for a smaller man. Don't you know this? A former Chairman who was trying to get a big cut from the American Locomotive Company, ALC, is getting a big job here? Is it not a fact? Is it not a fact that a Member of your Board diverted a rake of coal meant for thermal power stations to Delhi Cloth Mills and after retirement he got a job? Have you been able to touch those people? Do you want details? I will not mention them here. You know them. Sir, I will only conclude by saying this. It is not easy for Mr. Kedar Panday because the erosion in the value of the Indian rupee has brought the country and the economy to such a stage that progress has become impossible. How can a massive organisation function in this way? (Interruptions) The prices of metals have recorded almost 100 per cent increase over a small length of time. Metal is one of the most essential items that the Railways require. How can you do budgeting of it in the month of February or March to cover for the requirements of the month of December? You cannot. Therefore, what is inevitable is happening. You cannot replace them. You cannot maintain them. Therefore in this capitalist system they cannot touch the fringe of the problem. Perhaps some remedial measure can be taken. I thank the Minister for listening to me.

GMGIPND—M—1281 L.S.—890.

MR. DEPUTY-SPEAKER: The question is:

“That the House do now adjourn”.

*The motion was negatived.*

19.31 hrs.

STATEMENT BY HOME MINISTER  
DENYING ALLEGED C.I.A. LINK  
OF A UNION MINISTER

MR. DEPUTY-SPEAKER: Now the hon. Home Minister will make a statement.

THE MINISTER OF HOME AFFAIRS (SHRI ZAIL SINGH): One of the hon. Members has referred in this House this afternoon to a news item about the C.I.A. link of a Union Minister. There is no truth in this news item and it is without any basis.

BUSINESS ADVISORY COMMITTEE

SEVENTEENTH REPORT

MR. DEPUTY-SPEAKER: The Minister of Parliamentary Affairs and Works and Housing to present the Seventeenth Report of BAC.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): I beg to present the Seventeenth Report of the Business Advisory Committee.

19.32 hrs.

*The Lok Sabha then adjourned at Eleven of the Clock on Tuesday, August 18, 1981/Sravana 27, 1903 (Saka).*